

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

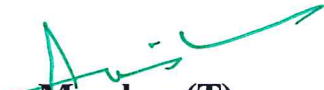
PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.78/BB/ 2017	-	For compli-ance of office objections raised by registry	230/232	Shriram Chits(Karnataka) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	I. K. UDAYAKKAR 4 V. PAULIKA	APPLICANT	Udayakar

ORDER

Matter is listed today for admission. Counsel filed memo along with annexure stating that, he has complied the objections raised by the registry. Heard the Counsel. List it for consideration on 29/11/2017.


Member (T)


Member (J)